

Pottery Training Centre, Ranir Bazar

1123. Shri Dasaratha Deb : Will the Minister of Home Affairs be pleased to state:

(a) whether the Pottery Training Centre of Ranir Bazar has been shifted to Kaman Mura;

(b) the number of persons working at present in this Training Centre; and

(c) the monthly expenditure incurred on this Centre?

The Minister of Home Affairs (Pandit G. B. Pant): (a) Yes.

(b) Nine trainees.

(c) Rupees three hundred and fifty on an average.

Gold

**1124. { Shri Ibrahim :
Sardar Iqbal Singh :
Shri D. C. Sharma :
Shri K. C. Sodhia ;
Seth Govind Dass :**

Will the Minister of Finance be pleased to state the quantity of gold seized by the customs authorities in India during April-June, 1955?

The Minister of Revenue and Defence Expenditure (Shri A. C. Guha): The total quantity of gold seized by the Customs authorities during April-June, 1955 was 9,407 tolas.

I.A.S. and I.P.S.

1125. Shri Ibrahim : Will the Minister of Home Affairs be pleased to state:

(a) the number of I.A.S. and I.P.S. Officers working at present in India;

(b) the number of Indians and non-Indians among them; and

(c) the number of such officers working in Bihar?

The Minister of Home Affairs (Pandit G. B. Pant): (a) to (c). A statement giving the requisite information is laid on the Table of the House. [See Appendix X, annexure No. 66].

Tribal Education in Tripura

1126. Shri Biren Dutt : Will the Minister of Education be pleased to state :

(a) whether the Government of Tripura have received a Memorandum from Tripura Rajya Gana Mukti Parishad on Tribal Education; and

(b) if so, the action taken thereon?

The Parliamentary Secretary to the Minister of Education (Dr. M. M. Das): (a) and (b). A statement is laid on the Table of the House. [See Appendix X, annexure No. 67].

Upgrading of Schools in Tripura

1127. Shri Dasaratha Deb : Will the Minister of Education be pleased to state:

(a) whether any representation has been received by Government for upgrading of some M.E. schools of Tribal area of Tripura;

(b) if so, the names and locality of schools from which such representations have been received; and

(c) the steps taken by Government so far in this regard?

The Parliamentary Secretary to the Minister of Education (Dr. M. M. Das): (a) to (c). A statement is laid on the Table of the House. [See Appendix X, annexure No. 68].

Social Education Workers in Tripura

1128. Shri Dasaratha Deb : Will the Minister of Education be pleased to state:

(a) the number of persons belonging to Scheduled Tribes who applied recently for social education workers posts in Tripura; and

(b) the number among them who have been appointed to these posts?

The Parliamentary Secretary to the Minister of Education (Dr. M. M. Das): (a) and (b). The information is being collected by the Tripura State Government and will be laid on the Table of the House when available.

Police Medals

1129. Shri Vallatharas : Will the Minister of Home Affairs be pleased to state whether there is any procedure adopted by the Ministry of Home Affairs to verify the recommendations of the State Governments for the grant of President's Medals for meritorious service rendered by police officers or by members of the public in assisting police work?

The Minister of Home Affairs (Pandit G. B. Pant): Yes. The recommendations of the State Governments for the award of the President's Police and Fire Services Medal/Police Medal for distinguished/meritorious service to members of Police Forces and Fire Services are scrutinised in the Ministry of Home Affairs and the awards are announced

after the Home Minister, the Prime Minister and the President have approved of the awards. Members of the public are not eligible to the award of either of these two medals.

Grants to Institutions

1130. **Shri Nand Lal Sharma** : Will the Minister of Education be pleased to state:

(a) the amount of recurring and/or non-recurring grants given to Institution like *Rishikuls*, *Gurukuls* etc. during 1953-54 and 1954-55; and

(b) the names of such recipients of grants with the names of the States to which they belong?

The Parliamentary Secretary to the Minister of Education (Dr. M. M. Das): (a) and (b). A statement giving the requisite information is placed on the Table of the Lok Sabha. [See Appendix X, annexure No. 69].

Tribal Drinks

1131. **Shri Subodh Haada** : Will the Minister of Home Affairs be pleased to state:

(a) whether it is a fact that the experts of the Anthropological Department of India have expressed an opinion, after detailed scientific analysis, that the traditional home made Tribal drinks have nutritive value; and

(b) whether Government still propose to prohibit these Tribal drinks throughout the Tribal Areas?

The Minister of Home Affairs (Pandit G. B. Pant): (a) and (b). The matter is still under investigation.

Retrenched Government Employees

1132. **Thakur Jugal Kishore Sinha**: Will the Minister of Home Affairs be pleased to state how far there has

been resettlement of the retrenched temporary and displaced Government employees in 1954-55?

The Minister of Home Affairs (Pandit G. B. Pant): The total number of retrenched (Central and State) employees including displaced Government Servants registered with Employment Exchanges from 1st January 1954 to 30th June 1955, was 36,623.

(2) The number reabsorbed under Central and State Governments during the above period was 15,531.

(3) The number of persons of the above categories on the live registers of the Exchanges on 30th June 1955 was 8,297.

Estate Duty

1133. **Thakur Jugal Kishor Sinha**. Will the Minister of Finance be pleased to state the income from the estate duty in Bihar for 1954-55?

The Minister of Revenue and Civil Expenditure (Shri M. C. Shah): A sum of Rs. 2,591/- was collected in Bihar in 1954-55 as Estate Duty.

Rehabilitation Finance Administration

1134. **Shri M. B. Vaishya** : Will the Minister of Finance be pleased to state:

(a) the total amount advanced as loan to the displaced persons from the West and East Pakistan separately by the Rehabilitation Finance Administration, year-wise; and

(b) the total amount realised year-wise from the displaced persons from the West and East Pakistan, separately, in repayment of the loans?